

(2025) 10 SH CK 0019

Sikkim HC

Case No: Criminal Miscellaneous Case No. 05 Of 2024

Til Bahadur Pradhan
And Others

APPELLANT

Vs

State Of Sikkim And
Others

RESPONDENT

Date of Decision: Oct. 28, 2025

Hon'ble Judges: Meenakshi Madan Rai, J

Bench: Single Bench

Advocate: Ranjit Prasad, Neha Gupta, Sujan Sunwar, N. Rai, Tara Devi Chettri

Judgement

Meenakshi Madan Rai, J

I.A. No.06 of 2025 is an application filed by the Learned Counsel for the Petitioners seeking to take steps with regard to the placement of the parties as detailed in the Petition.

Not opposed.

Let steps be taken accordingly.

I.A. No.06 of 2025 stands disposed of.

List on 06-11-2025.